

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA

ORDER No.- 47/ 2021

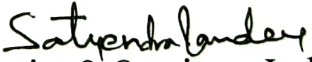
Considering resolution of District Bar Association, Patna communicated vide reference no. 3693 dated 22.04.2021 regarding abstaining from Court works from 22.04.2021 to 01.05.2021 in view of **sudden surge of Corona Virus cases** among the Judicial Officers, Advocates, Prosecution Officers as well as employees and in **consultation with the Hon'ble High Court Patna** in view of Hon'ble Courts letter no. 40608-40644/A.D. Misc. Dated 07.10.2020, **all the Courts of Patna Judgeship will remain closed except for remand work till 01.05.2021** to break the chain of COVID-19 as also to ensure the complete sanitization of the Court's premises.

During this period entry will be restricted in the Court premises except for the purpose of remand work.

All the Judicial Officers as well as employees of Patna Judgeship are directed / requested to follow the guidelines related to the COVID-19 and they shall continue to remain at their respective places of residence and shall not leave headquarters without prior permission. All Judicial Officers and Staff shall keep their mobile phones in switched on mode as they may be called to meet any urgent matter including remand work.

All the Judge-in-charge (Nazarat) of Patna Judgeship are directed to ensure the **complete sanitization the Court premises** as well as Court room and offices including Bar Association building.

Communicate.


I/C District & Sessions Judge, Patna
22-04-2021

Memo No. 6313-6450 / Admn.

Patna, dated the 22nd April, 2021

Copy forwarded to the District Magistrate, Patna / The Senior Superintendent of Police, Patna / all the Courts / Nodal Officer / Judge-in-charge / Judge-in-charge (Nazarat) of Patna Judgeship / The Superintendent, Model Central Kara, Beur, Patna/ The Superintendent, Shivir Mandal Kara, Phulwarisharif/ The Superintendent, Sub Jail, Patna City/Danapur/Barh/Masaurhi/ the Government Pleader, Patna / The Public Prosecutor, Patna / The District Prosecution Officer, Patna / the Secretary, Bar Association, Patna Sadar / Barh / Danapur / Patna City / Masaurhi / Paliganj / The System Officer, Patna / The System Assistants, Patna Judgeship / all the concerned for information and needful. The System Officer, Patna is directed to publish this order on the website of the Civil Courts, Patna for information of all concerned.


I/C District & Sessions Judge, Patna
22-04-2021